

Annexure-1-Secured financial creditors belonging to any class of creditors

Name of the corporate debtor: INODAYA FOODS PRIVATE LIMITED

Date of commencement of CIRP:05.06.2026

List of other creditors, if any

(Amount in ₹)

Sl. No.	Name of creditor	Id en tifi ca tio n	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remar ks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL															